

Tamil University, Thanjavur

Z.H. College of Engineering & Technology, Aligarh

Tata Energy Research Institute, New Delhi

Zakir Hussain College, New Delhi

Tata Institute of Fundamental Research, Bombay

**Institution for Standardisation**

Tata Research Development and Design Centre, Pune

3320. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

Thapar Institute of Engineering & Technology, Patiala

(a) the reasons for having different institutions for standardisation such as Bureau of Indian Standards, Standardisation, testing, quality control centres;

Tripura University, Agarthala

(b) the efforts proposed to be made to merge them together and strengthen the existing laboratories under Bureau of Indian Standards; and

Tropical Botanic Garden & Research Institute, Thiruvananthapuram

(c) the estimated savings after such merger?

Tuberculosis Centre, New Delhi

University College of Medical Sciences, Calcutta, Calcutta

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Besides BIS, other organisations also formulate standards under various Acts/Regulations/Control Orders, etc.

University College of Medical Sciences, Delhi, Delhi

University College of Sciences, Calcutta, Calcutta

Uptron India Limited, Lucknow

(b) There is no proposal to merge these organisations.

Utkal University, Bhubaneswar

(c) Question does not arise.

Vellalar College of Women, Erode

Vikram, University, Ujjain

**Board of Management of Public Sector Undertakings**

Visva Bharati University, Santiniketan

3321. SHRI MOHAN RAWLE: Will the PRIME MINISTER be pleased to state:

Visvesvarayya Regional College of Engineering, Bangalore

(a) whether the Union Government had issued directives to all Public Sector Undertakings in 1968 that an officer of the State Government should, by way convention, be nominated as a Director on the Board of Management who should be consulted/associated in the matter of recruitment to give representation to the local people, if so, the details thereof;

Vivekananda kendra, Kanyakumari

Vivekananda kendra Yoga Anusandhana Samsthan, Bangalore

Wadia Institute of Himalayan Geology, Dehradun

(b) the names of public sector undertakings in the State of Maharashtra who have complied with the above directives;

(c) the names of such public sector undertakings who have not complied with these directives in Maharashtra; and

(d) the action taken against such public sector undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUGON): (a) to (d). There are no directives or convention to the effect that every Central Public Sector Enterprise should have an officer of the State Government on its Board of Directors. However, guidelines have been issued in 1986 laying down the general principles to be followed by Public Sector Enterprises in case of recruitment in projects undertaken by them. These, inter-alia provide for inclusion of one representative of the State Government, preferably a State Government Official who is on the Board of Directors, in the Selection Committees set up for recruitment to all middle level or higher technical or on-technical posts in the projects. These guidelines are not directives but only an advice to be kept in view by the Board of directors, managing Directors/ Chairman of Public Sector Projects while making recruitment to posts within their projects. The details of implementation of these guidelines in the case of public sector projects located in various states are not maintained centrally because it has not been considered necessary to monitor the implementation of such guidelines which are advisory in nature.

#### Centres by C.E.R.D.C

3322. SHRI N.DENNIES: Will the PRIME MINISTER be pleased to state:

(a) the details of places where the Central Electronic Research and Development Centre has opened centres in the country; and

(b) the details regarding their performance during 1991-92, and the allocation made so far for their development?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): (a) The Department of Electronics has set up Electronics Research & Development Centres (ER&DCs) at Thiruvananthapuram (Kerala), Pune (Maharashtra), Calcutta (West Bengal), Mohali (Punjab) and Lucknow (Uttar Pradesh).

(b) The details regarding performance of ER&DC during 1991-92 and allocation of funds made so far are given in the statement.

#### STATEMENT

##### *Performance and allocation of funds made in various Electronics Research Development Centres*

ER & DC. Thiruvananthapuram

The Centre is engaged in Research Design and Development in the areas of computer and communication, computer software, artificial intelligence, control and Instrumentation, Defence Electronics, Mass Communication and Power Electronics. The Centre has a manpower strength of about 400 and till March, 1992 funds to the tune of Rs. 1341 lakhs has been released to the Centre. In January, 1992, know how of 18 products have been transferred to 36 manufacturers. The Centre has also established